

**GOVERNMENT OF INDIA  
MINISTRY OF EXTERNAL AFFAIRS**

**LOK SABHA  
UNSTARRED QUESTION NO.3466  
TO BE ANSWERED ON 07.12.2016**

**DATABASE OF INDIANS WORKING ABROAD**

**†3466. DR. BANSILAL MAHATO:**

**Will the Minister of EXTERNAL AFFAIRS be pleased to state:**

- (a) whether the Government proposes to prepare a centralized database about the Indians working overseas to get information about them;**
- (b) if so, the details thereof;**
- (c) whether the aforesaid database is likely to ease the monitoring of working conditions and other aspects of these workers; and**
- (d) if so, the details thereof and the time by which the said database is likely to be prepared?**

**ANSWER**

**THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS  
[GEN. (DR) V. K. SINGH (RETD)]**

**(a) to (d) No. However, the data of Indian nationals holding Emigration Check Required (ECR) category passports and emigrating for employment purpose to any notified ECR country is captured in the e-Migrate system that provides the Government a comprehensive and online database of Emigrant workers, Missions, Recruiting Agents, Foreign Employers, and Insurance Agencies. E-Migrate is aimed at making the emigration process faster, transparent and allows online authentication/verification of credentials of all stakeholders. The data also helps the Government in providing better security, safety and protection to the overseas Indian workers.**

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